NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 55(ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Sh. Hari Kishan Sharma Vs. AKME Projects Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2017

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the petitioner:

Ms. Annie Rais, Advocate

For the Respondent:

Mr. Arjun Syal, Advocate

ORDER

Mr. Arjun Syal, Advocate has put in appearance on behalf of the Respondent. He prays for some time to file the reply. Let the reply be filed before the next date.

To come up on 2nd February, 2018.

(Deepa Krishan)

-5-d-1

Member (T)

(Ina Malhotra)

Member (J)